

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/130(ND)/2017

IN THE MATTER OF:

M/S. Om Plazas & Eats India (P) Ltd.

.....PETITIONER

SECTION :

Under Section 441 (96)

Order delivered on 25.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor : -


For the Respondent : -

ORDER

Learned Counsel for the petitioner is not present. Ld. representative for the
ROC is ~~also~~ present.

List the matter on 08.9.2017 for the appearance of the petitioner.

25.8.2017
Surjit


(R. VARADHARAJAN)
MEMBER (JUDICIAL)